

Bench I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

(5)

C.P.No.29/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st August 2017, 11.30 A.M

| Name of the Company | | Prowess International Pvt.Ltd. -Versus- Jai Balaji Industries Ltd. | |
|---------------------|--|--|-------------------------|
| Under Section | | 433,434 Winding Up | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |
| 1. | AKASH SHARMA, FCA | Petitioner | Akash Sharma 31.8.17 |
| 2. | Arun Goel, FCA | Petitioner Re | Arun Goel 31.8.17 |
| 1. | Mr, Abhayit Mitra, Sr, Adv | For the Respondent Company ORDER | Uttam Sharma 31.8.17 |
| 2. | Miss, Rajshree Kajaria, Adv | | |
| 3. | Mr, Uttam Sharma, Adv | | |

Ld. Counsels for the petitioner and the respondent are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)